

## ORISSA HIGH COURT

### FILING REPORT AS ON :13/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBA/0000002/2020	PRADIP KU.MAHANTA VS M/S. SHRIRAM TRANSPORT FINANCE CO. LTD.	PARTHA SARATHI DAS VS	// ()
2	BLAPL/0000327/2020	SERAJUDDIN KHAN @ SERA VS STATE OF ODISHA	M.R. MOHAPATRA VS	BANAPUR P.S. /334 /2019 () //
3	BLAPL/0000328/2020	KARTIKA NAIK VS STATE OF ODISHA	B.R. TRIPATHY VS	DHANUPALI /45 /2019 () //
4	BLAPL/0000329/2020	VIKASH MALI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	LAXMISAGAR P.S. /6 /2018 () //
5	BLAPL/0000330/2020	DIPEN @ ALOK @ AMRUTANSU DAS VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	TALCHER TOWN /12 /2020 () //
6	BLAPL/0000331/2020	TIMOTHY KUMAR NAYAK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	BALLIGUDA /184 /2019 () //
7	BLAPL/0000332/2020	AJIT MALLICK VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ODAGAON /196 /2019 () //
8	BLAPL/0000333/2020	SANJIB MAHAKUR VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	LARAMBA /10 /2018 A.D.J,PATNAGARH(Balangir) SC/0000022/2018
9	BLAPL/0000334/2020	VIKASH MALI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	LAXMISAGAR P.S. /252 /2019 () //
10	BLAPL/0000335/2020	VIKASH MALI VS STATE OF ODISHA	AMALAN SHKATI PAUL VS	LAXMISAGAR P.S. /260 /2019 () //
11	BLAPL/0000336/2020	VIKASH MALI VS STATE OF ODISHA	AMALAN SHAKTI PAUL VS	LAXMISAGAR P.S. /249 /2019 () //

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12	BLAPL/0000337/2020	KARTIKA NAIK VS STATE OF ODISHA	B.R.TRIPATHY VS	SAMBALPUR TOWN /516 /2018 () //
13	BLAPL/0000338/2020	BAPUN @ MOHAN DAS VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	RAIRANGPUR TOWN /159 /2019 () //
14	BLAPL/0000339/2020	MUNNA @ MUNA GOPE VS STATE OF ODISHA	ARIJEET MISHRA VS	KEONJHAR SADAR /393 /2019 () //
15	BLAPL/0000340/2020	GADADHAR KISAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TELKOI /175 /2018 () //
16	BLAPL/0000341/2020	SATYABATI MEHER VS STATE OF ODISHA	SANTOSH SAMANTARAY VS	JUNAGARH /183 /2019 () //
17	BLAPL/0000342/2020	HITESH KUMAR VS STATE OF ODISHA	RAJJEET ROY VS	AIRPORT /226 /2019 () //
18	BLAPL/0000343/2020	RAJESH KUMAR SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	RAIRANGPUR TOWN /154 /2019 () //
19	BLAPL/0000344/2020	RAMESH MALIK @ RAMESH MALLIK VS STATE OF ODISHA	RAJENDRA N.ROUT VS	MARINE KASIA /45 /2017 () //
20	BLAPL/0000345/2020	DASA RAVI @ DAS RABI VS STATE OF ODISHA	ARIJEET MISHRA VS	KORAPUT TOWN /83 /2019 () //
21	BLAPL/0000346/2020	BIBHU @ PRATAP SAHU VS STATE OF ODISHA	MANAS CHAND VS	MARSHAGHAI /147 /2017 () //
22	BLAPL/0000347/2020	BIBHUTI BHUSAN TRIPATHY VS STATE OF ODISHA	SAROJ KU DASH VS	BALIANTA P.S. /205 /2018 () //
23	BLAPL/0000348/2020	PYARI MOHAN DEHURY	MANAS CHAND	AINTHAPALI /415 /2019

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		VS	VS	()
24	BLAPL/0000349/2020	STATE OF ODISHA MANOJ MAJHI	MANAS CHAND	// GOLAMUNDA /80 /2018
		VS	VS	()
25	BLAPL/0000350/2020	STATE OF ODISHA BIBHU @ PRATAP SAHU	MANAS CHAND	// MAHAKALPARA /70 /2013
		VS	VS	()
26	BLAPL/0000351/2020	STATE OF ODISHA MAHESWAR PRADHAN	B.S.DASPANDA	// TIHIDI /508 /2019
		VS	VS	()
27	BLAPL/0000352/2020	STATE OF ODISHA PICHO @ SAT KUMAR BISI	GYANALOKA MOHANTY	// BUDEN /110 /2019
		VS	VS	()
28	BLAPL/0000353/2020	STATE OF ODISHA TAPAN DHANGDA MAJHI	PRASANTA KUMAR NANDA	// SAHID NAGAR P.S. /68 /2019
		VS	VS	()
29	BLAPL/0000354/2020	STATE OF ODISHA SANTOSH KUMAR BEHERA @ BHIKARI	SMRUTI RANJAN MOHAPATRA	// KORAPUT SADAR /58 /2019
		VS	VS	()
30	BLAPL/0000355/2020	STATE OF ODISHA KAILASH CHANDRA SAHU	MILAN KANUNGO	// VIGILANCE PS (BERHAMPUR) /36 /2019
		VS	VS	()
31	BLAPL/0000356/2020	STATE OF ODISHA(VIG.) SAKUNTALA BEHERA	PRAHALLADA SAHU	// KHAJURIPADA /111 /2019
		VS	VS	()
32	BLAPL/0000357/2020	STATE OF ODISHA KABUL KHORA	MANORANJAN PADHY	// BORIGUMMA /68 /2018
		VS	VS	()
33	BLAPL/0000358/2020	STATE OF ODISHA BHARAT NAYAK	MAHES DAS	// TUMUDIBANDHA /54 /2019
		VS	VS	()
34	BLAPL/0000359/2020	STATE OF ODISHA SANJU @ SANJIB RANA	MAHES DAS	// BALLIGUDA /132 /2019
		VS	VS	()

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35	BLAPL/0000360/2020	STATE OF ODISHA NABIN @ NARENDRA GURU VS	MAHES DAS VS	// BALLIGUDA /132 /2019 ()
36	BLAPL/0000361/2020	STATE OF ODISHA JITENDRA PRADHAN @ JITU PRADHAN VS	SWAYAMPRAVA DASH VS	// / /0 ()
37	BLAPL/0000362/2020	STATE OF ODISHA BAMBADA GAMANGO VS	MAHES DAS VS	// BADAGADA /12 /2016 ()
38	BLAPL/0000363/2020	STATE OF ODISHA TULASA HANTAL VS	SHIBANI SANKAR PRADHAN VS	// MACHHKUND /33 /2017 ()
39	BLAPL/0000364/2020	STATE OF ODISHA GAJINDRA KUMAR VS	BIJAYANANDA DASH VS	// SINDHIKELA PS /99 /2019 ()
40	BLAPL/0000365/2020	STATE OF ODISHA BASANTA PANDA VS	SUNIL KUMAR PANDA VS	// SAMBALPUR TOWN /289 /2019 ()
41	BLAPL/0000366/2020	STATE OF ODISHA DASA RAVI @ DAS RABI VS	ARIJEET MISHRA VS	// KORAPUT TOWN /254 /2018 ()
42	BLAPL/0000367/2020	STATE OF ODISHA PANCHANAN NAIK @ TIAN VS	SUNIL KUMAR PANDA VS	// DHANUPALI /20 /2019 ()
43	BLAPL/0000368/2020	STATE OF ODISHA PINKU BANCHHOR VS	SUNIL KUMAR PANDA VS	// BURLA /268 /2019 ()
44	BLAPL/0000369/2020	STATE OF ODISHA BABUL SINGH KHUNTIA @ LAKHAN VS	SUBRATA PANDA VS	// NAYAKOT /26 /2018 ()
45	BLAPL/0000370/2020	STATE OF ODISHA BHAGABAN SAHU @ BHALU VS STATE OF ODISHA	ANJAN KU. BISWAL VS	// BAIDYANATHPUR /101 /2019 () //

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46	BLAPL/0000371/2020	NEPALI @ NAXAL @ SUNDAR LAL NAG VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /131 /2019 () //
47	BLAPL/0000372/2020	PRAKASH MAJHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHALLIKOTE /320 /2019 () //
48	BLAPL/0000373/2020	SUJIT KUMAR BHOI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KOMNA PS /330 /2019 () //
49	BLAPL/0000374/2020	BRAHMA JYOTI BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	EOW,BHUBANESWAR /26 /2018 () //
50	BLAPL/0000375/2020	AMIRA KU GOUDA VS STATE OF ODISHA	M.R.SAHOO VS	GANGAPUR (ASKA) /151 /2017 () //
51	BLAPL/0000376/2020	SANI @ SHYAMSUNDAR MAJHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA-4 VS	JUNAGARH /262 /2019 () //
52	BLAPL/0000377/2020	PRAMOD HATI VS STATE OF ODISHA	G.N.MOHAPATRA VS	BHUBAN /58 /2019 () //
53	BLAPL/0000378/2020	KABIR KHAN @ NAZIM ANSARI @ BADSHAHB.B.ROUTRAY VS STATE OF ODISHA	VS VS	BISRA /69 /2018 () //
54	BLAPL/0000379/2020	NAROTTAM PATEL VS STATE OF ODISHA	B.B.ROUTRAY VS	AMBABHONA /144 /2016 () //
55	BLAPL/0000380/2020	BIJAY PRADHAN VS STATE OF ODISHA	P.K.SAMANTARAY VS	RAIRAKHOL /218 /2019 () //
56	BLAPL/0000381/2020	MD.JAVED KHAN VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /58 /2019 () //
57	BLAPL/0000382/2020	SWADHIN HARA	PRASANTA KUMAR ROUTRAY	BHEDEN /22 /2017

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0000383/2020	KUMARI KISAN @ GANDRI KISHAN	SOUMYA RANJAN DAS	BRAHMANITARANG /301 /2019
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0000384/2020	JHANTULAL @ JHANTU MANDAL	ASIT KU JENA	MALKANGIRI /214 /2019
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0000385/2020	JHANTULAL @ JHANTU MANDAL	ASIT KU JENA	MALKANGIRI /221 /2019
		VS	VS	()
		STATE OF ODISHA		//
61	CMAPL/0000044/2020	SUJEET KU.PATRA	ADV.	//
		VS	VS	()
		STATE OF ODISHA,DIST.JUDGE,BBSR		//
62	CMAPL/0000045/2020	DR.UTKAL NAIK	ADV.	//
		VS	VS	()
		STATE OF ORISSA		//
63	CMAPL/0000046/2020	B.B.MARTHA	ADV.	//
		VS	VS	()
		UNION OF INDIA		//
64	CMAPL/0000047/2020	M/S.KALYANI AGENCY	ADV.	//
		VS	VS	()
		A.C. OF SALES TAX		//
65	CMAPL/0000048/2020	BAIKUNTHA NATH BEHERA	ADV.	//
		VS	VS	()
		DRAUPADI BEHERA		//
66	CMAPL/0000049/2020	PRADEEP KU.PATRA	ADV.	//
		VS	VS	()
		DR.RATNAKAR DASH		//
67	CMP/0000041/2020	MANU SINGH	M/S.DIGAMBARA MISHRA	//
		VS	VS	()
		THE STATE OF ODISHA		//
68	CMP/0000042/2020	THE KHORDHA CENTRAL CO-OPERATIVE BANK	M/S.SIBRAM PRATAP DAS	//
		VS	VS	()

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69	CONTC/0000148/2020	M/S CYNOSURE SECURITIES LTD. PRAFULLA KU.SWAIN VS	ADV. VS	// // 0
70	CONTC/0000149/2020	G.MATHIVATHAANAN DIBAKAR MISHRA VS	ADV. VS	// // 0
71	CONTC/0000150/2020	CHITTARANJAN JENA NILABARA @ NILAMBAR PUJHARI VS	MOHENDRA KUM.MOHAPATRO VS	// // 0
72	CONTC/0000151/2020	SURENDR KUMAR SUDARSAN SARANGI VS	ADV VS	// // 0
73	CONTC/0000152/2020	ARCHANA PATANAİK DOLAGOBINDA PARIDA VS	MANORANJAN NAYAK VS	// // 0
74	CONTC/0000153/2020	CHITRA ARUMUGAM SURESH CH.SAHOO VS	ADV VS	// // 0
75	CONTC/0000154/2020	SURENDRA KUMAR SANTOSH KUMAR RATH VS	PRAMODA KUMAR DASH VS	// // 0
76	CONTC/0000155/2020	V.V.YADAV PRASANTA KUMAR SWAIN VS	PRAMODA KUMAR DASH VS	// // 0
77	CONTC/0000156/2020	V.V.YADAV NIHAR RANJAN SHAW VS	PRAMODA KUMAR DASH VS	// // 0
78	CONTC/0000157/2020	V.V.YADAV URMILA DAS VS	PRAMOD KUMAR DASH VS	// // 0
79	CONTC/0000158/2020	V.V.YADAV SUBRAT BHUSAN TRIPATHY VS	PRAMODA KUMAR DASH VS	// // 0
		V.V.YADAV		//

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80	CONTC/0000159/2020	GOPINATH BISWAL VS V.VYADAV	PRAMOD KUMAR DASH VS	// 0 //
81	CONTC/0000160/2020	SANJEEB KUMAR PANDA VS V.V.YADAV	PRAMOD KUMAR DASH VS	// 0 //
82	CONTC/0000161/2020	PRAVAT KUMAR JENA VS V.V.YADAV	PRAMOD KUMAR DASH VS	// 0 //
83	CONTC/0000162/2020	PAPUNA@PURNA CHANDRA MOHANTY VS MANORANJAN MALLICK	BIBHUDA NANDA MOHAPATRA VS	// 0 //
84	CONTC/0000163/2020	SANJAY PAL VS CHIEF ENGINEER NATIONAL HIGHWAYS	JAJATI KISHORE MOHANTY VS	// 0 //
85	CONTC/0000164/2020	CHANDRABHANU MISHRA VS K.N.VYAS	BIJAY KUMAR DASH VS	// 0 //
86	CONTC/0000165/2020	PRADEEP KUMAR SAHU VS ARABINDA BEHERA	ADV VS	// 0 //
87	CONTC/0000166/2020	NALINIKANTA PARIDA VS VINEET BHARADWAJ	BIRAJA PRASANNA SATAPATHY VS	// 0 //
88	CONTC/0000167/2020	BHUBANANANDA RAY VS RENTAL COLONY,OFFICE	ADV VS	// 0 //
89	CONTC/0000168/2020	CHITTARANJAN SAHU VS DAYANIDHI NAYAK	MANOJ KUMAR PATI VS	// 0 //
90	CONTC/0000169/2020	PRASANNA KU.PANDA VS ARUN BOTHRA	ADV VS	// 0 //
91	CONTC/0000170/2020	KALPANA SAMAL	ADV	//



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		VS	VS	()
92	CRLA/0000045/2020	DIBYANDU KUMAR DAS MUNA SALTAR	SUSANTA KUMAR PRADHAN-1	// BOLANGIR SADAR /144 /2011
		VS	VS	()
93	CRLA/0000046/2020	STATE OF ODISHA KUSHA MAJHI	HIMANSHU BHUSAN DASH	// TIKIRI /91 /2017
		VS	VS	()
94	CRLA/0000047/2020	STATE OF ODISHA DEBA MAJHI	HIMANSHU BHUSAN DASH	// TIKIRI /91 /2017
		VS	VS	()
95	CRLMA/0000014/2020	STATE OF ODISHA DILESWAR BAG	SIDHESWAR MOHANTY	// BRAJARAJNAGAR /203 /2019
		VS	VS	()
96	CRLMC/0000105/2020	STATE OF ODISHA ASHOK HONTAL@ASHOK HANTAL	ARIJEET MISHRA	// JEYPORE TOWN /212 /2015
		VS	VS	()
97	CRLMC/0000106/2020	STATE OF ODISHA PATIRAM GAIN	M/S.JAYADEBA BEHERA	// MAHAKALPARA /113 /2016
		VS	VS	()
98	CRLMC/0000107/2020	STATE OF ODISHA SUMAN KISHORE SONA	BALARAM NAYAK	// CAPITAL P.S. /249 /2010
		VS	VS	()
99	CRLMC/0000108/2020	STATE OF ODISHA KALI TRIPATHY@ JAYANTI TRIPATHY	NIRADA KUMAR DASH	// BASUDEVPUR /198 /2017
		VS	VS	()
100	CRLMC/0000109/2020	STATE OF ODISHA RABINDRA GHADEI	ASHOK KUMAR SAHOO	// KENDRAPARA /120 /2006
		VS	VS	()
101	CRLMC/0000110/2020	STATE OF ODISHA PARESH CHANDRA PARAMANIK	G.N.MISHRA	// CHANDAKA P.S. /153 /2018
		VS	VS	()
102	CRLMC/0000111/2020	STATE OF ODISHA TARUN KUMAR PARAMANIK	M/S.G.N.MISHRA	// CHANDAKA P.S. /152 /2018
		VS	VS	()

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103	CRLMC/0000112/2020	STATE OF ODISHA BINOD BIHARI SETHY VS	ANIRUDHA DAS VS	// CHHENDIPADA /132 /2006 ()
104	CRLMC/0000113/2020	STATE OF ODISHA CHITANANDA ROUT VS	PRATAP CHANDRA ROUT VS	// PATTAMUNDAI /146 /2014 ()
105	CRLMC/0000114/2020	STATE OF ODISHA ASHOK HONTAL@ASHOK HANTAL VS	ARIJEET MISHRA VS	// JEYPORE TOWN /153 /2017 ()
106	CRLMC/0000115/2020	STATE OF ODISHA PURNA CHANDRA SAHOO VS	AUROVINDA MOHANTY VS	// / /0 ()
107	CRLMC/0000116/2020	STATE OF ODISHA DHABALESWAR MEHER VS	BIKRAM CHANDRA GHADEI VS	// KHARIAR /88 /2011 ()
108	CRLMC/0000117/2020	STATE OF ODISHA DEBENDRA BIRA VS	AMULYA RATNA PANDA VS	// / /0 ()
109	CRLMC/0000118/2020	STATE OF ODISHA RAGHUNATH SAHOO@KRUPASINDHU SAHOO VS	AMULYA RATNA PANDA VS	// BARI /9 /2008 ()
110	CRLMC/0000119/2020	STATE OF ODISHA JITENDRA SAHU VS	SUJATA JENA VS	// SARANGADA /66 /2019 ()
111	CRLMC/0000120/2020	STATE OF ODISHA KAILASH BHOI@KAILASH CHANDRA BHOI VS	H.N.MOHAPATRA VS	// GOP /71 /2019 ()
112	CRLMC/0000121/2020	STATE OF ODISHA MAHAVIR DASH@DAS VS	M/S.H.N.MOHAPATRA VS	// BALIAPANDA /69 /2016 ()
113	CRLMC/0000122/2020	STATE OF ODISHA ASHOK KUMAR MOHAPATRA VS GATIKRISHNA@GATIKRUSHNA DAS	N.SAHANI VS	// / /0 () //

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114	CRLMC/0000123/2020	RANJIT CHHATRIA VS STATE OF ODISHA	B.S.RAYAGURU VS	/ /0 0 //
115	CRLMC/0000124/2020	JAYADEEP KANAR VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	/ /0 0 //
116	CRLMC/0000125/2020	NILAKANTHA DAS VS SANDHYA RANI DASH	SURAJ KUMAR NAIK VS	/ /0 0 //
117	CRLMP/0000039/2020	MANAGOVINDA MOHAPATRA VS STATE OF ODISHA	M.R.MOHAPATRA VS	/ /0 0 //
118	CRLMP/0000040/2020	SIBARAM PRADHAN VS STATE OF ODISHA	M.R.MOHAPATRA VS	/ /0 0 //
119	CRLMP/0000041/2020	MRUTYUNJAY JENA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	/ /0 0 //
120	CRLMP/0000042/2020	BHIMSEN SAMAL VS STATE OF ODISHA	DEBENDRA DHAR VS	/ /0 0 //
121	CRLMP/0000043/2020	PRAKASH CHANDRA BHOI VS STATE OF ODISHA	SANGRAM RATH VS	/ /0 0 //
122	CRLMP/0000044/2020	LAXMAN MAHAPATRA VS STATE OF ODISHA	MANAS CHAND VS	/ /0 0 //
123	CRLMP/0000045/2020	RAJAT CHOUDHURY VS KM LAKSHMAN KUMAR	M/S.SARADA P.SARANGI VS	/ /0 0 //
124	CRLMP/0000046/2020	SUDIPTA PRADHAN VS STATE OF ORISSA	M/S.A.PATTNAIK VS	/ /0 0 //
125	CRLMP/0000047/2020	NAMITA PRUSTY	M/S.A.PATTANAIAK	/ /0

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		VS	VS	()
		STATE OF ORISSA		//
126	CRLMP/0000048/2020	SATABDI DAS MOHAPATRA	M/S.A.PATTANAİK	/ /0
		VS	VS	()
		STATE OF ORISSA		//
127	CRLMP/0000049/2020	M.KESHAV RAO	M/S.A.PATTANAİK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMP/0000050/2020	NALA SINGH	M/S.SİBA PRASAD SETHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMP/0000051/2020	NİRANJAN SANDHA	M/S.P.K.BEHERA	/ /0
		VS	VS	()
		SUPERİTENDENT OF POLİCE, KENDRAPARA		//
130	CRLMP/0000052/2020	KUNİ SAHOO (A) MALLİK	M/S.P.K.BEHERA	/ /0
		VS	VS	()
		SUPERİTENDENT OF POLİCE,BHADRAK		//
131	CRLREV/0000031/2020	SUDAM RAULO @ SUDAM RAULA	SANJAY KU PRADHAN	GOLANTHARA (BERHAMPUR) /80 /2015
		VS	VS	DİSTRİCT & SESSIONS JUDGE,BERHAMPUR(Ganjam)
		STATE OF ODISHA		CRA/0000011/2019
132	CRLREV/0000032/2020	NAKKA SANKAR RAO	MANORANJAN PADHY	JEYPORE SADAR /72 /2019
		VS	VS	()
		STATE OF ODISHA		//
133	CRLREV/0000033/2020	GOPAL MAHAKUD	NİTYANANDA MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
134	FAO/0000019/2020	URWASHİ THAKUR	DHANANJAYA MUND	/ /
		VS	VS	()
		UNION OF İNDİA		//
135	FAO/0000020/2020	PRONAB PHUKAN	DHANANJAYA MUND	/ /
		VS	VS	()
		UNION OF İNDİA		//
136	FAO/0000021/2020	GOLAK CH.DAS	DAYANANDA MOHAPATRA	/ /
		VS	VS	()

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137	FAO/0000022/2020	ALEKHA CHARAN DAS MANAGER LEGAL, M/S. UNIVERSAL SOMPO GADAMALI KHAN VS SURYAKANTA NAYAK	ADAMALI KHAN VS	// // 0 //
138	FAO/0000023/2020	MANAGER LEGAL, M/S. UNIVERSAL COMPO GADAMALI KHAN VS PRAFULLA MAHARANA	ADAMALI KHAN VS	// 0 //
139	FAO/0000024/2020	THE MANAZGER, M/S. UNIVERSAL SOMPO GADAMALI KHAN VS BISWAJIT PATTANAİK	ADAMALI KHAN VS	// 0 //
140	FAO/0000025/2020	BISWANATH MAHARANA VS UNION OF INDIA	DHANANJAY MUND VS	// 0 //
141	FAO/0000026/2020	TANGEDCO VS UNION OF INDIA	M/S.N.K.SAHU VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR(Khordha *) Oa/0000002/2014
142	ITA/0000001/2020	SERAJ YUSHA VS ASSISTANT COMMISSIONER OF INCOME TAX	SUNIL MISHRA VS	// 0 //
143	ITA/0000002/2020	SERAJ YUSHA VS ASSISTANT COMMISSIONER OF INCOME TAX	SUNIL MISHRA VS	// 0 //
144	ITA/0000003/2020	MERAJ YUSHA VS THE ASSISTANT COMMISSIONER OF INCOME TAX	SUNIL MISHRA VS	// 0 //
145	MACA/0000019/2020	INDUGU LAXMAN RAO VS MAHESH KU.PANDA	PRADEEP KUMAR MISHRA VS	// 0 //
146	MACA/0000020/2020	MANJIT SARAN VS SARAT CH.BEHERA	AJIT KUMAR RAY VS	// 0 //
147	MACA/0000021/2020	LEGAL EXECUTIVE, IFFCO TOKIO G.I.CO. LTD VS LAXMIPRIYA PRUSTY	ADAMALI KHAN VS	// 0 //

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148	MACA/000022/2020	ORIENTAL INSURANCE CO. LTD. VS BISWAMITRA SAHA	SUBRAT SATPATHY VS	// 0 //
149	RPFAM/000012/2020	UPENDRA MALLICK VS PRIYANKA MALLICK	RAJENDRA N.ROUT VS	// 0 //
150	RPFAM/000013/2020	SADASIBA@ALOK KU.NAYAK VS SABITRI @ TILOTAMA NAYAK	RAJDIPA BEHURA VS	// 0 //
151	RPFAM/000014/2020	MANAS RANJAN DALEI VS RITA @ SARITA @MONALISHA DALAI	MANOJ KUMAR PANDA VS	// 0 //
152	RSA/000012/2020	GOBARDHAN PATRA VS STATE OF ODISHA	M.BALAKRISHNA RAO VS	// 0 //
153	RSA/000013/2020	LEELABATI MOHANTY VS ARUN KU.DAS	SUMITRA MOHANTY VS	// 0 //
154	RVWPET/000017/2020	BRAJA KISHORE PRADHAN VS STATE OF ODISHA	PRASANTA KU.MISHRA VS	// 0 //
155	TRP(C)/000011/2020	ANURADHA PATI VS K. RAMA RAO	SUDEEP KUMAR SARANGI VS	// 0 //
156	TRP(C)/000012/2020	NAMLEN MARKI VS NIS MANAGEMENT PVT. LTD.	MIHIR SAHOO VS	// 0 //
157	TRPCRL/000002/2020	SMT. JAYASHREE RAM VS PRAKASH KUMAR SINGH	SOUBHAGYA KUMAR DASH VS	DERABIS /162 /2018 0 //
158	TRPCRL/000003/2020	ANANDAGOPAL PANDA VS SHARMISTHA SENAPATI	BALARAM NAYAK VS	KHARABEL NAGAR P.S. /155 /2018 0 //
159	TRPCRL/000004/2020	ANANDAGOPAL PANDA	BALARAM NAYAK	KHARABEL NAGAR P.S. /155 /2018

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		VS	VS	0
		SHARMISTHA SENAPATI		//
160	WA/0000026/2020	ARABINDA MISHRA	JAYDEEP PAL	//
		VS	VS	0
		STATE TRANSPORT AUTHORITY, ODISHA		//
161	WA/0000027/2020	CHIEF EXECUTIVE OFFICER, THE URBAN CO <del>OPERATION</del> BANGALORE LTD.		//
		VS	VS	0
		CONTROLLING AUTHORITY		//
162	WA/0000028/2020	CHIEF EXECUTIVE OFFICER, THE URBAN CO <del>OPERATION</del> BANGALORE LTD.		//
		VS	VS	0
		CONTROLLING AUTHORITY		//
163	WA/0000029/2020	ABANTI MALLICK	SIBA PRASAD SETHY	//
		VS	VS	0
		YAMINI SARANGI		//
164	WA/0000030/2020	DHULIRAM SAHOO	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		ELECTION AUTHORITY CUM EXECUTIVE ENGINEER,PURI IRRIGATION DIVISION,PURI		//
165	WP(C)/0001188/2020	M/S.ODISHA GENERAL ELECTRIC	M/S.PRABODH CH.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0001189/2020	STATE TRANSPORT EMPLOYEES FEDERATION <del>OF INDIA</del>	SIVA PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0001190/2020	PRADEEP @ PRADIP KU.BACHHARA	M/S.S.MISHRA -1	//
		VS	VS	0
		PRIYANKA PRIYADARASANI		//
168	WP(C)/0001191/2020	BASUMATI PANDA	M/S.B.N.PANDA-2	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0001192/2020	KISHORE CHANDRA PADHY	M/S.P.K.PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0001193/2020	MURALI MANHIRA	M/S.P.K.PATTANAYAK	//
		VS	VS	0

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171	WP(C)/0001194/2020	STATE OF ODISHA BIGNESWAR SATAPATHY VS	M/S.RAMAKRISHNA BISOI VS	// // 0
172	WP(C)/0001195/2020	STATE OF ODISHA DEBARAJ PATRO VS	RAMA KRISHNA BISOI VS	// // 0
173	WP(C)/0001196/2020	STATE OF ODISHA GANGADHAR SETHI VS	M/S.RAMA KRISHNA BISOI VS	// // 0
174	WP(C)/0001197/2020	STATE OF ODISHA BULU IRINGAI VS	M/S.RAMA KRISHNA BISOI VS	// // 0
175	WP(C)/0001198/2020	STATE OF ODISHA RABINDRANATH BEHERA VS	M/S.ASHOK KUMAR DAS VS	// // 0
176	WP(C)/0001199/2020	STATE OF ODISHA JAKSHYA BEHERA VS	MANAS PATI VS	// // 0
177	WP(C)/0001200/2020	SECRETARY TO GOVT, PANCHAYATIRAJ DEPT CHIRA SUNDAR DAS VS	MANAS PATI VS	// // 0
178	WP(C)/0001201/2020	STATE OF ODISHA NIMAI BISWAS VS	MANAS PATI VS	// // 0
179	WP(C)/0001202/2020	STATE OF ORISSA MALATI DAS VS	M/S.ANTARYAMI SWAIN VS	// // 0
180	WP(C)/0001203/2020	COLLECTOR,ANGUL SURATH PRADHAN VS	MANAS PATI VS	// // 0
181	WP(C)/0001204/2020	STATE OF ODISHA NAMITA ROY VS	MANAS PATI VS	// // 0
		STATE OF ORISSA		//



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182	WP(C)/0001205/2020	M/S.MAITHAN ISPAT LTD. VS UNION OF INDIA	M/S. ADITYA KUMAR MOHAPATRA VS	// 0 //
183	WP(C)/0001206/2020	MAYADHAR BEHERA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
184	WP(C)/0001207/2020	SATYANANDA KABIRAJ VS STATE OF ORISSA	MANAS PATI VS	// 0 //
185	WP(C)/0001208/2020	BHARAT BHUSAN DHAL VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
186	WP(C)/0001209/2020	TARAK CHANDRA BISWAS VS STATE OF ORISSA	MANAS PATI VS	// 0 //
187	WP(C)/0001210/2020	LAXMAN CHANDRA SUTAR VS STATE OF ORISSA	MANAS PATI VS	// 0 //
188	WP(C)/0001211/2020	HADUSING DHARUA VS STATE OF ORISSA	MANAS PATI VS	// 0 //
189	WP(C)/0001212/2020	KAMAL LOCHAN MOHANTA VS ODISHA ADMINISTRATIVE TRIBUNAL, BBSR	BINAYAK PANDA VS	// 0 //
190	WP(C)/0001213/2020	MEDHARAY MAJHI VS ODISHA ADMINISTRATIVE TRIBUNAL, BBSR	M/S.BINAYAK PANDA VS	// 0 //
191	WP(C)/0001214/2020	KAMAL CHAKRABARTY VS STATE OF ODISHA	M/S.M.R.PADHI VS	// 0 //
192	WP(C)/0001215/2020	RAMAHARI PADHY VS BHUBANESWAR DEVELOPMENT AUTHORITY	M/S.BIRAJA PRASANNA DAS VS	// 0 //
193	WP(C)/0001216/2020	EXECUTIVE ENGINEER (ELECTRICAL)	SURESH CHANDRA DASH	//

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		VS	VS	0
194	WP(C)/0001217/2020	SAKUNTALA BEHERA		//
		SANTOSH KU.JAYASINGH	M/S.SHAKTI DATTA TRIPATHY	//
		VS	VS	0
195	WP(C)/0001218/2020	REGISTRAR OF CO-OP. SOCIETIES		//
		HARI CHARAN SAHU	M/S.BANSHIDHAR BAUG	//
		VS	VS	0
196	WP(C)/0001219/2020	ODISHA STATE HOUSING BOARD, BBSR		//
		CHHAGANLAL JAIN	BHARAT KUMAR MISHRA	//
		VS	VS	0
197	WP(C)/0001220/2020	TAHASILDAR, ROURKELA		//
		RAJDEEP JADAV	M/S.SARAT KUMAR BEHERA	//
		VS	VS	0
198	WP(C)/0001221/2020	STATE		//
		PUNIMANI SINGH	BIPLAB MOHANTY	//
		VS	VS	0
199	WP(C)/0001222/2020	STATE OF ODISHA		//
		SUSANTA KUMAR MALLA	M/S.SARAT KUMAR BEHERA	//
		VS	VS	0
200	WP(C)/0001223/2020	STATE		//
		UPENDRA SIAL	M/S.RAJENDRA KUMAR DASH	//
		VS	VS	0
201	WP(C)/0001224/2020	STATE OF ODISHA		//
		MANOJ KUMAR MOHANTY	M/S.SUBASH CHANDRA PANI	//
		VS	VS	0
202	WP(C)/0001225/2020	UNION OF INDIA		//
		PURNA CHANDRA MOHANTY @ MOHANT	SUBASH CHANDRA PANI	//
		VS	VS	0
203	WP(C)/0001226/2020	UNION OF INDIA		//
		LACHHAMAN JENA	M/S.P.R.SINGH	//
		VS	VS	0
204	WP(C)/0001227/2020	THE COLLECTOR CUM DISTRICT MAGISTRATE,DHENKANAL		//
		SARANGA GAEN @ GAHAN	SUBASH CHANDRA PANI	//
		VS	VS	0

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205	WP(C)/0001228/2020	UNION OF INDIA MANOJ KUMAR MOHAPATRA VS	SUBASH CHANDRA PANI VS	// // 0
206	WP(C)/0001229/2020	UNION OF INDIA PRATAP CHANDRA PRADHAN VS	M/S.M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // 0
207	WP(C)/0001230/2020	STATE OF ODISHA MANOJ KUMAR SWAIN VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
208	WP(C)/0001231/2020	STATE OF ODISHA ALOK KUMAR PANDA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
209	WP(C)/0001232/2020	STATE OF ODISHA RUNA BEHERA VS	M/S.RANJAN KUMAR NAYAK VS	// // 0
210	WP(C)/0001233/2020	SUSHIL KUMAR BEHERA @ BEURA SK.MASUD VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
211	WP(C)/0001234/2020	STATE OF ODISHA DR.DEBIDATTA DASH VS	M/S.SURYA NARAYAN PATNAIK VS	// // 0
212	WP(C)/0001235/2020	STATE GOVERNMENT OF ODISHA G.SATYAJYOTI VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
213	WP(C)/0001236/2020	STATE OF ODISHA ANIL KUMAR SAHOO VS	DURGESH NARAYAN RATH VS	// // 0
214	WP(C)/0001237/2020	STATE OF ODISHA HARISH CHANDRA PADHAN VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
215	WP(C)/0001238/2020	STATE OF ODISHA JUGAL KISHORE NAYAK VS	DURGESH NARAYAN RATH VS	// // 0
		STATE OF ODISHA		//

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216	WP(C)/0001239/2020	KABITA MISHRA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
217	WP(C)/0001240/2020	BIKASH PRUSTI VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
218	WP(C)/0001241/2020	SUVENDU KUMAR ROURAY VS STATE OF ODISHA	M/S. J.K.MISHRA-2 VS	// 0 //
219	WP(C)/0001242/2020	RANKANIDHI SCHOOL VS STATE OF ODISHA	M/S.B.K.NAYAK VS	// 0 //
220	WP(C)/0001243/2020	RANKANIDHI SCHOOL VS STATE OF ODISHA	M/S.B.K.NAYAK VS	// 0 //
221	WP(C)/0001244/2020	DAKOJI RUPESH KUMAR VS THE STATE OF ODISHA	M/S.NEELAKANTHA PANDA VS	// 0 //
222	WP(C)/0001245/2020	RANJEET JENA VS AUTHORIZED OFFICER INDUSLND BANK LTD.	SOUMEN BANERJEE VS	// 0 //
223	WP(C)/0001246/2020	LAXMIDHAR MISHRA VS ODISHA ADMINISTRATIVE TRIBUNAL CUTTACK	RAJEET ROY VS	// 0 //
224	WP(C)/0001247/2020	RANJEET JENA VS AUTHORIZED OFFICER INDUSLND BANK LTD.	M/S.SOUMEN BANERJEE VS	// 0 //
225	WP(C)/0001248/2020	PRAFULLA KUMAR BISWAL VS STATE OF ODISHA	M/S.DILIP KUMAR SAHU VS	// 0 //
226	WP(C)/0001249/2020	MANOJ KUMAR SAHOO VS STATE OF ODISHA	M/S.PITAMBAR JENA VS	// 0 //
227	WP(C)/0001250/2020	HARIHAR PATNAIK	M/S. SANGRAM KUMAR SINGH, BASUDEV ROUT	//

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		VS	VS	0
		DIRECTOR GENERAL OF POLICE, CRPF		//
228	WP(C)/0001251/2020	RANJEET JENA	M/S.SOUMEN BANERJEE	//
		VS	VS	0
		AUTHORIZED OFFICER INDUSLND BANK LTD.		//
229	WP(C)/0001252/2020	BISWANATH DAS	M/S.KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0001253/2020	RANJEET JENA	M/S.SOUMEN BANERJEE	//
		VS	VS	0
		AUTHORIZED OFFICER INDUSLND BANK LTD.		//
231	WP(C)/0001254/2020	RANJEET JENA	M/S.SOUMEN BANERJEE	//
		VS	VS	0
		AUTHORIZED OFFICER INDUSLND BANK LTD.		//
232	WP(C)/0001255/2020	RANJEET JENA	M/S.SOUMEN BANERJEE	//
		VS	VS	0
		BRANCH MANAGER TATA MOTORS FINANCE LTD.		//
233	WP(C)/0001256/2020	PADMABATI NAYAK	M/S.DIGAMBAR SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0001257/2020	KABI CHARAN PADHI	M/S.S.P.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0001258/2020	SASHIKANTA NAYAK @ SASIKANTA NAYAKM/S.S.R.KAR		//
		VS	VS	0
		COMMISSIONER OF LAND RECORDS AND SETTLEMENT		//
236	WP(C)/0001259/2020	SHAKTIKANTA NAIK	M/S.JITENDRA KUMAR DIGAL	//
		VS	VS	0
		I.G. OF POLICE		//
237	WP(C)/0001260/2020	SHAKTIKANTA NAIK	M/S.JITENDRA KUMAR DIGAL	//
		VS	VS	0
		ADDL.D.G.CUM DIRECTOR, BPSPA		//
238	WP(C)/0001261/2020	SHAKTIKANTA NAIK	M/S.JITENDRA KUMAR DIGAL	//
		VS	VS	0

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239	WP(C)/0001262/2020	I.G. OF POLICE TAPAN KUMAR LENKA VS STATE OF ODISHA	M/S.JITENDRA KUMAR DIGAL VS	// // 0 //
240	WP(C)/0001263/2020	PRATIVA MISHRA VS STATE OF ODISHA	M/S.JITENDRA KUMAR DIGAL VS	// 0 //
241	WP(C)/0001264/2020	MD.GULAM SATTAR VS STATE OF ODISHA	M/S.MAHESWAR MOHANTY VS	// 0 //
242	WP(C)/0001265/2020	RAJ KISHORE MOHANTY VS ODISHA ADMINISTRATIVE TRIBUNAL BHUBANESWAR	M/S.SANJAY KU.PRADHAN VS	// 0 //
243	WP(C)/0001266/2020	RAJASHREE MISHRA VS STATE OF ODISHA	M/S.BIKASH JENA VS	// 0 //
244	WP(C)/0001267/2020	GANESH CHANDRA PRADHAN VS STATE OF ODISHA	M/S. L.K.MOHANTY VS	// 0 //
245	WP(C)/0001268/2020	BIRA MEHER VS STATE OF ODISHA	M/S.L.K.MOHANTY VS	// 0 //
246	WP(C)/0001269/2020	ISWAR PRASAD PRADHAN VS STATE OF ODISHA	M/S.KUNJA SUNDAR DAS VS	// 0 //
247	WP(C)/0001270/2020	SUBASH CHANDRA PANDA VS STATE OF ODISHA	M/S. MANORANJAN NAYAK VS	// 0 //
248	WP(C)/0001271/2020	DEEPIKA BASANTIA VS STATE OF ORISSA	SIDHESWAR MALLIK VS	// 0 //
249	WP(C)/0001272/2020	MAHILA BIKASH SELF HELP GROUP, SASANP VS STATE OF ODISHA	M/S. NIRANJAN HOTA VS	// 0 //

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250	WP(C)/0001273/2020	KAILASH CHANDRA PARIDA VS STATE OF ORISSA	SIDHESWAR MALLIK VS	// 0 //
251	WP(C)/0001274/2020	PARSURAM MAJHI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
252	WP(C)/0001275/2020	DHARITRY BARAL VS OAT, CUTTACK BENCH	ALOK KUMAR MOHAPATRA VS	// 0 //
253	WP(C)/0001276/2020	PRADIP KUMAR SAHU VS STATE OF ORISSA	SIDHESWAR MALLIK VS	// 0 //
254	WP(C)/0001277/2020	DR.CHOUBARGA NAIK VS OAT, CUTTACK BENCH	ALOK KUMAR MOHAPATRA VS	// 0 //
255	WP(C)/0001278/2020	ROJALINEE MISHRA VS STATE OF ORISSA	SIDHESWAR MALLIK VS	// 0 //
256	WP(C)/0001279/2020	DR.CHOUBARGA NAIK VS OAT, CUTTACK BENCH	ALOK KUMAR MOHAPATRA VS	// 0 //
257	WP(C)/0001280/2020	SABITA MOHAPATRA VS STATE OF ODISHA	M/S.SUDHANSHU SEKHAR PRATAP VS	// 0 //
258	WP(C)/0001281/2020	MAYADHAR BEHERA VS STATE OF ODISHA	M/S.ASHOK KU.PANIGRAHI VS	// 0 //
259	WP(C)/0001282/2020	DR.SARMISTHA PADHY VS THE STATE OF ODISHA	M/S.RAMAKANTA SARANGI VS	// 0 //
260	WP(C)/0001283/2020	BASANTA KUMAR SAHOO VS M/S.HDFC BANK LTD.	M/S.M/S. BIBHUTI BHUSAN MISHRA VS	// 0 //
261	WP(C)/0001284/2020	LOKNATH PADHAN	BHAKTA RANJAN BARIK	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0001285/2020	AJIT KUMAR MOHANTY	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0001286/2020	DEEPAK KUMAR PATEL	M/S.BISWAJIT MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0001287/2020	BINAYA KUMAR DAS	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0001288/2020	KUMARI NIRMALA PATTNAIK	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0001289/2020	DIBAKAR NAYAK	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0001290/2020	DEBABRATHA MOHANTY	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
268	WP(C)/0001291/2020	BIPRA CHARAN MALLICK	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0001292/2020	BIBHUTI BHUSAN JENA	M/S.CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
270	WP(C)/0001293/2020	NRUSINGHA CHARAN SWAIN	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0001294/2020	RAJENDRA KUMAR JENA	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0001295/2020	BINOD KUMAR HEMBRAM	M/S.AMIT PRASAD BOSE	//
		VS	VS	0



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273	WP(C)/0001296/2020	STATE OF ODISHA KARTIKA CHANDRA BEHERA VS	BIJAY KUMAR BEHERA (1) VS	// // 0
274	WP(C)/0001297/2020	STATE OF ODISHA KRUSHNA PRASAD PADHY VS	J.N.JENA VS	// // 0
275	WP(C)/0001298/2020	COMMISSIONER-CUM-SECRETARY, HIGHER EDUCATION DEPT. DR.SACHIDANANDA TRIPATHY VS	M/S.J.N.JENA VS	// // 0
276	WP(C)/0001299/2020	COMMISSIONER-CUM-SECRETARY, HIGHER EDUCATION DEPT SIDHESWAR ROUT VS	BIKASH JENA VS	// // 0
277	WP(C)/0001300/2020	STATE OF ODISHA SUMITRA SATAPATHY VS	M/S.J.N.JENA VS	// // 0
278	WP(C)/0001301/2020	COMMISSIONER-CUM-SECRETARY, HIGHER EDUCATION DEPT. DR.RABINDRA KUMAR MOHAPATRA VS	M/S.J.N.JENA VS	// // 0
279	WP(C)/0001302/2020	COMMISSIONER-CUM-SECRETARY, HIGHER EDUCATION DEPT. DR.GOPA RANJAN MISHRA VS	M/S.J.N.JENA VS	// // 0
280	WP(C)/0001303/2020	COMMISSIONER-CUM-SECRETARY, HIGHER EDUCATION DEPT. SIBA PRASAD MOHANTY VS	M/S.J.N.JENA VS	// // 0
281	WP(C)/0001304/2020	COMMISSIONER-CUM-SECRETARY, HIGHER EDUCATION DEPT. HRUDAYA RANJAN SATAPATHY VS	M/S.J.N.JENA VS	// // 0
282	WP(C)/0001305/2020	COMMISSIONER-CUM-SECRETARY, HIGHER EDUCATION DEPT. UPENDRANATH DHAL VS	M/S.MAMATA MISHRA VS	// // 0
283	WP(C)/0001306/2020	RANGADHAR MALLICK PADMA CHARAN SAHU VS	M/S.MANOJ KUMAR MOHANTY VS	// // 0
		MAHANADI COALFIELDS LTD.		//

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284	WP(C)/0001307/2020	SIKHARA CHANDRA JENA VS STATE OF ODISHA	M/S.MANOJ KUMAR MOHANTY VS	// 0 //
285	WP(C)/0001308/2020	BHUTESH CHANDRA GIRI VS STATE OF ODISHA	M/S.BHARAT CHANDRA PATRA VS	// 0 //
286	WP(C)/0001309/2020	SAROJINI DAS VS STATE OF ODISHA	M/S.SANJIB MOHANTY VS	// 0 //
287	WP(C)/0001310/2020	SURUCHI AMANTA VS STATE OF ORISSA	M/S.SANJIB MOHANTY VS	// 0 //
288	WP(C)/0001311/2020	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	M/S.SANJIB MOHANTY VS	// 0 //
289	WP(C)/0001312/2020	KARUNAKAR MALLIK VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
290	WP(C)/0001313/2020	BANSHIDHAR MOHANTY VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
291	WP(C)/0001314/2020	CHANDRAPRAVA BAISHNAB VS STATE OF ODISHA	M/S.JYOTIRMAY GUPTA VS	// 0 //
292	WP(C)/0001315/2020	SAROJINI DASH VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
293	WP(C)/0001316/2020	CHATURBHUJA MALLIK VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
294	WP(C)/0001317/2020	BHUBANANDA BISWAL VS STATE OF ORISSA	M/S.JYOTIRMAY GUPTA VS	// 0 //
295	WP(C)/0001318/2020	KANHU CHARAN SWAIN	M/S.K.K.SWAIN	//

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		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0001319/2020	BRAJABANDHU MOHANTY	M/S.SAMARENDRA PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0001320/2020	MANJULATA SAMAL	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0001321/2020	GITANJALI SAMANTARAY	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0001322/2020	SADHU CHARAN BARIK	M/S.SAMARENDRA PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0001323/2020	KRUTIVAS PRADHAN	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0001324/2020	BHARAT CHANDRA MAHARANA	M/S.SUSANTA KUMAR BARAL	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0001325/2020	DIPTIREKHA PARIDA	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0001326/2020	HAREKRUSHNA KHUNTIA	M/S.I.A.ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0001327/2020	M/S.CAPITAL ENTERPRISERS	M/S. SUMIT LAL	//
		VS	VS	0
		UNION OF INDIA		//
305	WP(C)/0001328/2020	SUDARSAN MAJHI @ MURMU	M/S. MADHUMITA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0001329/2020	BRAJA KISHORE KHILAR	M/S.JANGYA PRAKASH PARIDA	//
		VS	VS	0

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307	WP(C)/0001330/2020	STATE OF ODISHA RAMJAN KHAN VS	SUMITRA MOHANTY VS	// // 0
308	WP(C)/0001331/2020	STATE OF ODISHA KAMRUDDIN KHAN VS	M/S.SHIVSANKAR MOHANTY VS	// // 0
309	WP(C)/0001332/2020	THE STATE OF ODISHA RAJASHREE MALLICK VS	M/S.JAJATI KISHORE MOHANTY VS	// // 0
310	WP(C)/0001333/2020	STATE OF ODISHA SABYASACHI SAHU VS	M/S.JAJATI KISHORE MOHANTY VS	// // 0
311	WP(C)/0001334/2020	STATE OF ODISHA BHARAT CHANDRA MALLICK VS	M/S.DEBA RANJAN MOHAPATRA VS	// // 0
312	WP(C)/0001335/2020	STATE OF ODISHA BRAJESH KUMAR PANDA VS	M/S.B.K.NAYAK VS	// // 0
313	WP(C)/0001336/2020	STATE OF ODISHA PRABHASENEE ROUSTRAY VS	M/S.NIRANJAN LENKA VS	// // 0
314	WP(C)/0001337/2020	COLLECTOR, KHURDA CHATURBHUJA NAYAK VS	M/S.SATYABRATA MOHANTY VS	// // 0
315	WP(C)/0001338/2020	THE STATE OF ODISHA KUDUKI DEBATA BANA SURAKSHA SAMITI VS	M/S.NIRANJAN LENKA VS	// // 0
316	WP(C)/0001339/2020	STATE OF ODISHA KRUSHNA CHANDRA MISHRA VS	M/S.BIREN SANKAR TRIPATHY VS	// // 0
317	WP(C)/0001340/2020	STATE OF ODISHA NILADRI KISHAN VS STATE OF ORISSA	M/S.S.C.MEKAP VS	// // 0 //

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318	WP(C)/0001341/2020	DEKHAN SIPKA VS COLLECTOR,KALAHANDI	M/S.SURYAKANTA DASH VS	// 0 //
319	WP(C)/0001342/2020	RABINDRANATH PATRA VS STATE OF ORISSA	M/S.SAPAN KUMAR PAL VS	// 0 //
320	WP(C)/0001343/2020	LINGARAJ SAHU VS CONSOLIDATION OFFICER CUM ADDL. SUB COLLECTOR,PURI	M/S. BINAYAK PR. MOHANTY VS	// 0 //
321	WP(C)/0001344/2020	NILAKANTHA JENAMANI VS STATE OF ODISHA	M/S.S.N.MOHAPATRA VS	// 0 //
322	WP(C)/0001345/2020	LINGARAJ SAHU VS COLLECTOR,PURI	M/S.BINAYAK PR.MOHANTY VS	// 0 //
323	WP(C)/0001346/2020	SUSHANTA KUMAR JENA VS STATE OF ODISHA	M/S.SAROJ KUMAR JEE VS	// 0 //
324	WP(C)/0001347/2020	PROMODINI SAHU VS STATE OF ODISHA	M/S.ANJAN KUMAR BISWAL VS	// 0 //
325	WP(C)/0001348/2020	PABITRA MOHAN MISHRA VS THE STATE OF ODISHA	M/S.BHARAT JALLI VS	// 0 //
326	WP(C)/0001349/2020	BIRENDRA NATH DWIBEDY VS STATE OF ODISHA	M/S.PRAMOD KUMAR KUANR VS	// 0 //
327	WP(C)/0001350/2020	SUSAMA GAHIR VS THE STATE OF ODISHA	M/S.BHARAT JALLI VS	// 0 //
328	WP(C)/0001351/2020	PRADEEP KUMAR SUNA VS STATE OF ODISHA	M/S. BIKRAM CHANDRA GHADEI VS	// 0 //
329	WP(C)/0001352/2020	GANDHI MANOJ KUMAR	M/S.ALOK KUMAR PANDA	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0001353/2020	AMIT KUMAR MISHRA	M/S.KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0001354/2020	KUNJA BIHARI PRADHAN	M/S. KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0001355/2020	MITU CHANDRA SWAIN	M/S. SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0001356/2020	RABINDRA KUMAR SAHOO	M/S. H.N.MOHAPATRA	//
		VS	VS	0
		BHASKAR SAHOO		//
334	WP(C)/0001357/2020	RANJAN KUMAR MISHRA	M/S.P.R.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0001358/2020	SANTOSH KU.SAMANTARAY	M/S. BIBHUDHANANDA MUDULI	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0001359/2020	SACHIDANANDA SAMANTRAY	M/S.SAROJ KUMAR BARIK	//
		VS	VS	0
		RASMIBALA BHUJABAL		//
337	WP(C)/0001360/2020	HEMANTA KUMAR TRIPATHY	RAJJEET ROY	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0001361/2020	SANDHYARANI SWAIN	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0001362/2020	BIKASH KUMAR MISHRA	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0001363/2020	AKASH PUTEL	M/S.B.S.RAYAGURU	//
		VS	VS	0

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341	WP(C)/0001364/2020	STATE OF ODISHA IFTEKHAR UDDIN AHEMAD VS	BIBHUTI BHUSAN SWAIN VS	// // 0
342	WP(C)/0001365/2020	STATE OF ODISHA PRITAM KUMAR PANDA VS	M/S.AMIT PRASAD BOSE VS	// // 0
343	WP(C)/0001366/2020	STATE OF ORISSA SITA SIALA VS	M/S.AMIT PRASAD BOSE VS	// // 0
344	WP(C)/0001367/2020	COLLECTOR, BALASORE RAMESH SING VS	M/S.S.K.OJHA VS	// // 0
345	WP(C)/0001368/2020	STATE OF ODISHA JAGA ORAM VS	M/S.PRAFULLA KUMAR RATH VS	// // 0
346	WP(C)/0001369/2020	STATE OF ODISHA MANOJ KUMAR RAM VS	M/S.S.K.OJHA VS	// // 0
347	WP(C)/0001370/2020	STATE OF ODISHA DILLIP KUMAR RAM VS	M/S.S.K.OJHA VS	// // 0
348	WP(C)/0001371/2020	STATE OF ODISHA BIHARILAL BARIK VS	M/S.PRAFULLA KUMAR RATH VS	// // 0
349	WP(C)/0001372/2020	STATE OF ODISHA DIPEN KUMAR MALLICK VS	M/S.S.K.OJHA VS	// // 0
350	WP(C)/0001373/2020	STATE OF ODISHA RATNAKAR NAIK VS	M/S.SASMITA NANDA VS	// // 0
351	WP(C)/0001374/2020	STATE OF ODISHA SURYA CHANDRA MARANDI VS STATE OF ODISHA	M/S.S.K.OJHA VS	// // 0 //

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352	WP(C)/0001375/2020	KISHORE KUMAR DAS VS STATE OF ODISHA	M/S.S.K.OJHA VS	// 0 //
353	WP(C)/0001376/2020	RANJIB KUMAR RAM VS STATE OF ODISHA	M/S.S.K.OJHA VS	// 0 //
354	WP(C)/0001377/2020	SHIBANI PRASAD PATNAIK VS THE STATE OF ORISSA	M/S.S.K.SAMAL VS	// 0 //
355	WP(C)/0001378/2020	ARSS INFRASTRUCTURE PROJECTS LTD. VS STATE OF ODISHA	M/S.DEBENDRA KUMAR DWIBEDI VS	// 0 //
356	WP(C)/0001379/2020	SOUMYA RANJAN NAYAK VS STATE OF ODISHA	M/S.BIGYAN KUMAR SHARMA VS	// 0 //
357	WP(C)/0001380/2020	RAM MURAT UPADHYAY VS MAHANADI COAL FIELDS LTD.	M/S.S.N.SHARMA VS	// 0 //
358	ABLAPL/0000499/2020	BISHNU @ KRUSHNA DALEI VS STATE OF ODISHA	MANORANJAN MISHRA VS	//0 0 //
359	ABLAPL/0000500/2020	TARANISEN BARIK VS STATE OF ODISHA	BHABANI SHANKAR DAS VS	DHUSURI /11 /2019 0 //
360	ABLAPL/0000501/2020	SMT. SNEHALATA ROUT VS STATE OF ODISHA	B.K. NAYAK 3 VS	NAYAGARH SADAR /5 /2020 0 //
361	ABLAPL/0000502/2020	ANIRUDHA SAHU VS STATE OF ODISHA	S.P. DASH VS	SORO /658 /2019 0 //
362	ABLAPL/0000503/2020	PRASANTA KUMAR MOHANTY VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	KALIAPANI /116 /2019 0 //
363	ABLAPL/0000504/2020	SUSANTA KUMAR SAHU	SOUBHAGYA KUMAR DASH	MAHILA (BERHAMPUR) /134 /2019



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		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0000505/2020	NITYANANDA JENA	TRILOCHAN PANIGRAHI	SEA BEACH /192 /2019
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0000506/2020	SANJAY KUMAR DAS	UNMESH CHANDRA JENA	BASTA /3 /2020
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0000507/2020	BAURIBANDHU NAYAK	P.K.DALAI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0000508/2020	HARIHAR MALIK	RAJENDRA KUMAR DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0000509/2020	YUDHISTIRA PRADHAN	SANGRAM RATH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0000510/2020	AMULYA KUMAR ROUT	HEMANSHU BHUSAN DASH	JAGATPUR /181 /2019
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0000511/2020	KAILASH GHADAI	JYOTIRMAYA SAHOO	BADABAZAR /2 /2020
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0000512/2020	SURESH PARIDA@BANKA	JYOTIRMAYA SAHOO	NIRAKARPUR /134 /2019
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0000513/2020	CHANDRA SEKHAR MOHAPATRA	ARIJEET MISHRA	KUAKHIA /377 /2019
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0000514/2020	SURESH CHOUDHURY	JUGALA KISHORE PANDA	HINDOL /102 /2019
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0000515/2020	PRADEEP CHANDRA NAYAK	S.K.DASH	KUJANGA /120 /2019
		VS	VS	()

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375	ABLAPL/0000516/2020	STATE OF ODISHA SUBASH PRADHAN @ BUBUNA PRADHAN VS	P.R.CHHATOI VS	// BANKI /1 /2020 ()
376	ABLAPL/0000517/2020	STATE OF ODISHA MURALIDHAR NAIK VS	JUGALA KISHORE PANDA VS	// DHENKANAL TOWN /402 /2019 ()
377	ABLAPL/0000518/2020	STATE OF ODISHA DHIRAJ KUMAR PRADHAN VS	B.R.TRIPATHY VS	// G.UNDYAGIRI /70 /2019 ()
378	ABLAPL/0000519/2020	STATE OF ODISHA SANJU SETHY VS	ANUGRAHA NARAYAN SAMANTRAY VS	// KUJANGA /4 /2020 ()
379	ABLAPL/0000520/2020	STATE OF ODISHA RITA NAI VS	MOHENDRA DALAI VS	// BADAMBADI /313 /2019 ()
380	ABLAPL/0000521/2020	STATE OF ODISHA BIDESI ROUTA VS	JYOTIRMAYA SAHOO VS	// ASKA /503 /2019 ()
381	ABLAPL/0000522/2020	STATE OF ODISHA UPENDRA BEHERA VS	S.MAHANTY VS	// MANCHESWAR P.S. /8 /2020 ()
382	ABLAPL/0000523/2020	STATE OF ODISHA JANAKI BESHRA VS	AMARENDRA PRASAD RAY VS	// MURUDA /89 /2018 ()
383	ABLAPL/0000524/2020	STATE OF ODISHA ASHOK KANHAR VS	ANIRUDHA DAS VS	// //0 ()
384	ABLAPL/0000525/2020	STATE OF ODISHA KHYAMA CHANDRA MOHANTY VS	MAHESH DAS VS	// POTTANGI /117 /2019 ()
385	ABLAPL/0000526/2020	STATE OF ODISHA RAJALAXMI KUNDU VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// PATTAMUNDAI /9 /2020 () //

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386	ABLAPL/0000527/2020	SIPAN KUMAR BEHERA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BANSADA /301 /2019 () //
387	ABLAPL/0000528/2020	NILANCHAL BEHERA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KOKSARA /3 /2020 () //
388	ABLAPL/0000529/2020	EJAZ ALI KHAN VS STATE OF ODISHA	MAHES DAS VS	AIR FIELD P.S. /218 /2019 () //
389	ABLAPL/0000530/2020	MITU @ SURENDRA BAHADUR SINGH VS STATE OF ODISHA	VIVEKANAND JENA VS	KHARABEL NAGAR P.S. /235 /2019 () //
390	ABLAPL/0000531/2020	BIKASH GOPE VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	GHAGARBEDA /30 /2019 () //
391	ABLAPL/0000532/2020	SANKARSHAN LENKA VS STATE OF ODISHA	RAJENDRA N.ROUT VS	SIMULIA /345 /2019 () //
392	ABLAPL/0000533/2020	PRASAN KUMAR SETHI VS STATE OF ODISHA	VIVEKANANDA JENA VS	BUGUDA /245 /2019 () //
393	ABLAPL/0000534/2020	RISA @ RILA GUMANSINGH VS STATE OF ODISHA	SAROJ KU DASH VS	JANKIA P.S. /209 /2019 () //
394	ABLAPL/0000535/2020	BINOD BIHARI SAHU VS STATE OF ODISHA	ANIRUDHA DAS VS	CHHENDIPADA /376 /2019 () //
395	ABLAPL/0000536/2020	DILIP RAY VS STATE OF ODISHA	MANAS CHAND VS	MELCHHAMUNDA /160 /2019 () //
396	ABLAPL/0000537/2020	RATNAKAR JENA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BASTA /428 /2019 () //
397	ABLAPL/0000538/2020	MANGULI CHARAN BEHERA	B.S.DASPANDA	KUJANGA /292 /2019

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		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0000539/2020	RABINDRA KUMAR SAHOO	PRASANTA KUMAR NANDA	SAHID NAGAR P.S. /249 /2019
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0000540/2020	GITA RAHA	BISWAJIT MOHAPATRA	MAHILA P.S. BUXIBAZAR /124 /2019
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0000541/2020	BIJAYA KUMAR BEHERA	S.K.PRADHAN-3	NUAGAON /103 /2019
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0000542/2020	GOURI BEHERA	S.K.PRADHAN-3	NUAGAON /103 /2019
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0000543/2020	KHETRA MOHAN BEHERA	S.K.PRADHAN-3	NUAGAON /103 /2019
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0000544/2020	SRADHANJALI SAHU	MILAN KANUNGO	VIGILANCE PS (BERHAMPUR) /36 /2019
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
404	ABLAPL/0000545/2020	BISHAL @ BISWAMITRA PATTANIA	SACHIDANANDA PADHEE	BHATILI /180 /2019
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0000546/2020	PRASANTA PATTANAIAK	AMLAN SHAKTI PAUL	KHURDA SADAR /1 /2020
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0000547/2020	TAPAN K SAMANTRAYA	AMITAV TRIPATHY	NAYAGARH /92 /2018
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0000548/2020	NARAYAN SAHU	AMIYA KUMAR CHHATOI	KANAS /141 /2019
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0000549/2020	RAJENDRA BAHAL	P.K.SAMANTRAY	TAISARA /56 /2016
		VS	VS	()

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
409	ABLAPL/0000550/2020	STATE OF ODISHA SANANDA DEBATA VS	AMIT KU. NATH VS	// INDUASTRIAL,NISA /1 /2020 ()
410	ABLAPL/0000551/2020	STATE OF ODISHA PRABHAKAR DAS VS	B.R.SWAIN VS	// BIRIDI PS /91 /2019 ()
411	ABLAPL/0000552/2020	STATE OF ODISHA SATYABRATA KAR VS	BISWAJIT MOHANTY-5 VS	// KHAIRA /9 /2020 ()
412	ABLAPL/0000553/2020	STATE OF ODISHA CHANDAN SAMAL VS	RAJALAXMI BISWAL VS	// TALCHER TOWN /7 /2020 ()
413	ABLAPL/0000554/2020	STATE OF ODISHA RADHASHYAM MISHRA VS	ARIJEET MISHRA VS	// / /0 ()
414	ABLAPL/0000555/2020	UNION OF INDIA BAISHNABA BHOI VS	RAJKISHOR SWAIN VS	// PURI SADAR /1 /2020 ()
415	ABLAPL/0000556/2020	STATE OF ODISHA RABI @ BALARAM BEHERA VS	BIKRAM CHANDRA GHADEI VS	// SAHADEV KHUNTA /399 /2019 ()
416	ABLAPL/0000557/2020	STATE OF ODISHA MANAS KUMAR LENKA VS	DEEPAK KUMAR DAS VS	// BIDANASI /193 /2019 ()
417	ABLAPL/0000558/2020	STATE OF ODISHA NRUSINGHA CHARAN KHUNTIA @ PAPUNA VS	S.P.DASH VS	// /4 /2020 ()
418	ABLAPL/0000559/2020	STATE OF ODISHA RAJESH KUMAR DASH VS	SRIKANTA PANDA VS	// KHARABEL NAGAR P.S. /194 /2019 ()
419	ABLAPL/0000560/2020	STATE OF ODISHA PRAKASH CHANDRA OJHA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	// CHANDABALI /10 /2020 () //

**ORISSA HIGH COURT**

**FILING REPORT AS ON :13/01/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
420	ABLAPL/0000561/2020	BHAGIRATHI MISHRA VS STATE OF ODISHA	GOPAL AGARWAL VS	GOP /254 /2019 () //
421	ABLAPL/0000562/2020	SARAT CH.KUND @ KUNDU VS STATE OF ODISHA	SANGITA MOHANTY VS	PATTAMUNDAI /10 /2020 () //
422	ABLAPL/0000563/2020	MUSI KUND @ KUNDU VS STATE OF ODISHA	SANGITA MOHANTY VS	PATTAMUNDAI /10 /2020 () //
423	ABLAPL/0000564/2020	SANKAR JENA VS STATE OF ODISHA	S.P.DASH VS	TARASINGI /200 /2019 () //
424	ABLAPL/0000565/2020	TAPAS KUND @ KUNDU VS STATE OF ODISHA	SANGITA MOHANTY VS	PATTAMUNDAI /10 /2020 () //
425	ABLAPL/0000566/2020	SNEHALATA PANY @ PANI VS STATE OF ODISHA	HEMANTA KUMAR RATSINGH VS	ANGUL TOWN /25 /2020 () //
426	ABLAPL/0000567/2020	TARA @ BIJAYANANDA PANDA VS STATE OF ODISHA	DALI RANI BEHURAY VS	DHARMASALA /502 /2019 () //
427	ABLAPL/0000568/2020	DASRATH MAJHI @ DASARU MAJHI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	CHANDAHANDI /123 /2019 () //
428	ABLAPL/0000569/2020	SANTANU KUMAR PANY @ PANI @ PALA VS STATE OF ODISHA	HEMANTA KUMAR RATSINGH VS	ANGUL TOWN /25 /2020 () //
429	ABLAPL/0000570/2020	RANJAN KUMAR SAHOO VS STATE OF ODISHA	R.N.MOHANTY VS	CHANDRASEKHARPUR /10 /2020 () //
430	ABLAPL/0000571/2020	BABULA PRADHAN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	ASKA /480 /2019 () //
431	ABLAPL/0000572/2020	ANKIT KU MOHANTY	BIBHUTI BHUSAN MISHRA -2	NAYAPALLI P.S. /257 /2018

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**FILING REPORT AS ON :13/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
432	ABLAPL/0000573/2020	STATE OF ODISHA KABUA @ KABURAM BEHERA	SUMIT SEKHAR PATTANAİK	// PIPLI /5 /2020
		VS	VS	()
433	ABLAPL/0000574/2020	STATE OF ODISHA DEEPAK JENA	AMULYA RATNA PANDA	// RUPSA /95 /2019
		VS	VS	()
434	ABLAPL/0000575/2020	STATE OF ODISHA DEEPAK KUMAR NAYAK	BIBHUTI KESHARI BISWAL	// NARASINGHPUR /3 /2020
		VS	VS	()
435	ABLAPL/0000576/2020	STATE OF ODISHA NIRAPADA DAS	H.N.MOHAPATRA	// AIRPORT /240 /2019
		VS	VS	()
436	ABLAPL/0000577/2020	STATE OF ODISHA KAMALAKANTA JENA	AMULYA RATNA PANDA	// BALASORE SADAR /388 /2019
		VS	VS	()
437	ABLAPL/0000578/2020	STATE OF ODISHA MAHESWAR ROUT	H.N.MOHAPATRA	// GOP /258 /2019
		VS	VS	()
438	ABLAPL/0000579/2020	STATE OF ODISHA GOBINDA CHANDRA DIGAL	AKSHAYA KUMAR SAHOO	// PHULBANI SADAR /44 /2019
		VS	VS	()
439	ABLAPL/0000580/2020	STATE OF ODISHA MD.FIROZ	P.R.SINGH	// RUGUDI /3 /2020
		VS	VS	()
440	ABLAPL/0000581/2020	STATE OF ODISHA BIJAYA MANDAL	S.K.MOHANTY	// CHATRAPUR /205 /2018
		VS	VS	()
441	ABLAPL/0000582/2020	STATE OF ODISHA SUJATA PANDA	S.K.MOHANTY	// KODALA /3 /2020
		VS	VS	()
442	ABLAPL/0000583/2020	STATE OF ODISHA SITAMANI KISKU	N.A.KULRAJ	// MOHANA /228 /2019
		VS	VS	()

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**FILING REPORT AS ON :13/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	ABLAPL/0000584/2020	STATE OF ODISHA ADITYA KUMAR MALLICK VS	RAMAKANTA DAS VS	// / /0 ()
444	ABLAPL/0000585/2020	STATE OF ODISHA SUBHAM BHABASAGAR VS	SURYAKANTA DWIBEDI VS	// MANAMUNDA /2 /2020 ()
445	ABLAPL/0000586/2020	STATE OF ODISHA SAROJ KUMAR BEHERA VS	NIRANJAN HOTA VS	// BELPARA /260 /2019 ()
446	ABLAPL/0000587/2020	STATE OF ODISHA PRADIP KUMAR DASH @ PRADIPTA KUMAR DASH VS	ANIRANJAN JENA VS	// / /0 ()
447	ABLAPL/0000588/2020	STATE OF ODISHA(VIG.) JAYANTI SAMANTARAY VS	R.N.MOHANTY VS	// JODAPADAR /1 /2020 ()
448	ABLAPL/0000589/2020	STATE OF ODISHA BIPIN BEHERA VS	DILLIP MOHANTY VS	// BALIANTA P.S. /303 /2019 ()
449	ABLAPL/0000590/2020	STATE OF ODISHA NAKUL SAMAL VS	UDIT RANJAN JENA VS	// KHAIRA /171 /2019 ()
450	ABLAPL/0000591/2020	STATE OF ODISHA MAHESWAR BHUE VS	PRASANTA KUMAR ROUTRAY VS	// BHATILI /156 /2019 ()
451	ABLAPL/0000592/2020	STATE OF ODISHA ANUSAYA MISHRA VS	PRASANTA KUMAR SAHOO VS	// TIHIDI /527 /2019 ()
452	ABLAPL/0000593/2020	STATE OF ODISHA SIBA @ SIBESWAR KHUNTIA VS	BISWAJIT NAYAK VS	// CUTTACK SADAR /502 /2019 ()
453	ABLAPL/0000594/2020	STATE OF ODISHA PRAHALLAD MOHAPATRA VS STATE OF ODISHA(VIG.)	SUSHANTA KUMAR DASH VS	// / /0 () //



## ORISSA HIGH COURT

**FILING REPORT AS ON :13/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	ABLAPL/0000595/2020	ANANDA JENA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	CHANDANPUR /210 /2019 () //
455	ABLAPL/0000596/2020	HARA PRASAD ACHARI VS STATE OF ODISHA(VIG.)	UMAKANTA BARIK VS	KORAPUT VIGILANCE /36 /2019 () //
456	ABLAPL/0000597/2020	SUBHAM YADAV VS STATE OF ODISHA	AJIT KUMAR ROUT VS	JHARSUGUDA /760 /2019 () //
457	ABLAPL/0000598/2020	MANOJ KUMAR MANGARAJ VS STATE OF ODISHA	G.N.MOHAPATRA VS	LAXMISAGAR P.S. /163 /2019 () //
458	ABLAPL/0000599/2020	AMITA SETHY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /25 /2014 () //
459	ABLAPL/0000600/2020	SANGITA DAS VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	/ /0 () //
460	ABLAPL/0000601/2020	KALPALATA TRIPATHY VS STATE OF ODISHA	S.K.BHANJADEO VS	INFOCITY PS /237 /2019 () //
461	ABLAPL/0000602/2020	NIHAR SAMAL @ BISWASH SAMAL VS STATE OF ODISHA	B.B.ROUTRAY VS	AINTHAPALI /253 /2019 () //
462	ABLAPL/0000603/2020	PRADEEP SAHOO VS STATE OF ODISHA	B.B.ROUTRAY VS	TALCHER TOWN /9 /2020 () //
463	ABLAPL/0000604/2020	GOPAL CHANDRA MOHANTY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	SEA BEACH /25 /2010 () //
464	ABLAPL/0000605/2020	DEBARAJ SAHOO VS STATE OF ODISHA	A.P.BOSE VS	DELANGA /247 /2019 () //
465	ABLAPL/0000606/2020	AKHI @ AKSHAYA BEHERA	RAMDAS ACHARY	MANCHESWAR P.S. /630 /2019

**ORISSA HIGH COURT**

**FILING REPORT AS ON :13/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0000607/2020	SATYAJIT @ KUNJA SAMAL	AKSHAYA KUMAR PANDEY	BALICHANDRAPUR /234 /2019
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0000608/2020	BIPRA CHARAN JENA	AKSHAYA KUMAR PANDEY	MAHANGA /2 /2020
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0000609/2020	SURA PRADHAN	B.PRADHAN	ODAGAON /78 /2018
		VS	VS	()
		STATE OF ODISHA		//
469	WPC(OA)/0001036/2019	SUJIT KUMAR MISHRA	SANJIB MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
470	WPC(OAC)/0000428/2017	KABIR CHANDRA SAHOO	M/S.HARA PRASAD RATH	//
		VS	VS	()
		STATE OF ODISHA		//
471	WPC(OAC)/0000562/2019	DEBASHISH DAS	M/S.B.S.TRIPATHY	//
		VS	VS	()
		STATE OF ODISHA		//
472	WPC(OAC)/0000899/2019	BIJAY RAM DASH	AMIYA KUMAR MOHANTY(A)	//
		VS	VS	()
		STATE OF ODISHA		//
473	WPC(OAC)/0001666/2017	RAJASHREE PANDA	M/S.S.PATRA	//
		VS	VS	()
		STATE OF ODISHA		//
474	WPC(OAC)/0003109/2017	RASMITA KHATUA	M/S.S.DAS	//
		VS	VS	()
		STATE OF ODISHA		//
475	CONTC(CPC)/0000066/2018	SATYANARAYAN LUHA	M/S.ULLASH CH.MOHANTY	//
		VS	VS	()
		PRINCIPAL SECRETARY, HOME DEPTT.		//
476	RVWPET(RPC)/0000060/2018	STATE OF ODISHA	M/S.D.ROUTRAY	//
		VS	VS	()

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**FILING REPORT AS ON :13/01/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		MANJUSHREE MUDULI		//

# ORISSA HIGH COURT

MISC CASES FILED on :13/01/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2020 CRP/19/2019	M/S.KALINGA UTKAL BUILDWELL PRIVATE LTD.,-MP	SAGARIKA SAHOO,MR.S.P.MISHRA
2	2/2020 ARBA/2/2020	PRADIP KU.MAHANTA-MP	PARTHA SARATHI DAS
3	2/2020 ITA/1/2020	SERAJ YUSHA-MP	SUNIL MISHRA
4	2/2020 RFA/83/2008	CHITRA MAHANTA-MP	M/S.PRAFULLA K.LENKA
5	2/2020 TRPCRL/2/2020	SMT. JAYASHREE RAM-MP	SOUBHAGYA KUMAR DASH
6	3/2020 ITA/1/2020	SERAJ YUSHA-MP	SUNIL MISHRA
7	3/2020 TRPCRL/3/2020	ANANDAGOPAL PANDA-MP	BALARAM NAYAK
8	4/2020 ITA/2/2020	SERAJ YUSHA-MP	SUNIL MISHRA
9	4/2020 TRPCRL/4/2020	ANANDAGOPAL PANDA-MP	BALARAM NAYAK
10	5/2020 ITA/2/2020	SERAJ YUSHA-MP	SUNIL MISHRA
11	6/2020 CONTC/2767/2011	RASHMIKANTA SATAPATH-MP	M/S.SUBASH CH SATAPATHY,MR.SANTOSH KU.DWIV
12	6/2020 CRLMP/45/2020	RAJAT CHOUDHURY-MP	M/S.SARADA P.SARANGI
13	6/2020 ITA/3/2020	MERAJ YUSHA-MP	SUNIL MISHRA
14	7/2020 ITA/3/2020	MERAJ YUSHA-MP	SUNIL MISHRA
15	13/2020 CMAPL/49/2020	PRADEEP KU.PATRA-MP	ADV.
16	16/2020 TRP(C)/435/2019	PRASANTA KU.MAHARANA-MP	M/S.K.C.NAYAK
17	17/2020 TRP(C)/131/2019	NAGNAJITTEE TRIPATHY-MP	M/S.PRASANNA KU.NANDA
18	18/2020 RPFAM/12/2020	UPENDRA MALLICK-MP	RAJENDRA N.ROUT
19	18/2020 TRP(C)/11/2020	ANURADHA PATI-MP	SUDEEP KUMAR SARANGI
20	19/2020 RPFAM/13/2020	SADASIBA@ALOK KU.NAYAK-MP	RAJDIPA BEHURA
21	20/2020 RPFAM/13/2020	SADASIBA@ALOK KU.NAYAK-MP	RAJDIPA BEHURA
22	21/2020 RPFAM/14/2020	MANAS RANJAN DALEI-MP	MANOJ KUMAR PANDA
23	27/2020 BLAPL/333/2020	SANJIB MAHAKUR-MP	SAMIR KUMAR MISHRA
24	29/2020 BLAPL/9370/2019	TRILOCHAN PUJARI-MP	M/S TUKUNA KUMAR MISHRA
25	30/2020 FAO/20/2020	PRONAB PHUKAN-MP	DHANANJAYA MUND
26	31/2020	GOLAK CH.DAS-MP	DAYANANDA MOHAPATRA

27	FAO/21/2020 31/2020 WPC(OAC)/561/2019	SANGRAM KISHORE DAS-MP	M/S.B.S.TRIPATHY
28	32/2020 FAO/930/2019	THE MANAGER, M/S.NEW INDIA ASSURANCE CO. LTD.-MP	PRMIT KUMAR NATH
29	32/2020 WPC(OAC)/562/2019	DEBASHISH DAS-MP	M/S.B.S.TRIPATHY
30	33/2020 FAO/25/2020	BISWANATH MAHARANA-MP	DHANANJAY MUND
31	33/2020 WA/63/2019	DAMAYANTI NISANK-MP	SAMIR KUMAR MISHRA
32	34/2020 FAO/26/2020	TANGEDCO-MP	M/S.N.K.SAHU
33	34/2020 RSA/325/2019	BANDANA NAYAK-MP	KEDARNATH PARIDA
34	34/2020 WA/26/2020	ARABINDA MISHRA-MP	JAYDEEP PAL
35	35/2020 RSA/13/2020	LEELABATI MOHANTY-MP	SUMITRA MOHANTY
36	35/2020 WA/26/2020	ARABINDA MISHRA-MP	JAYDEEP PAL
37	36/2020 RSA/311/2012	RADHAMANI DEI-MP	M/S.A.K.NATH
38	37/2020 RSA/311/2012	RADHAMANI DEI-MP	M/S.A.K.NATH
39	37/2020 WA/27/2020	CHIEF EXECUTIVE OFFICER, THE URBAN CO OPERATIVE BANK KANUNGO	MANIK KANUNGO
40	38/2020 RSA/68/2018	MD.WARRIS@WARIS@WARIS ALI RAHAMANI-MP	M/S.GAUTAM MISRA
41	38/2020 WA/28/2020	CHIEF EXECUTIVE OFFICER, THE URBAN CO OPERATIVE BANK KANUNGO	MANIK KANUNGO
42	39/2020 RSA/189/2018	LAL BAHADUR PADHAN-MP	M/S.GAUTAM MISRA
43	39/2020 WA/383/2018	M/S RADHA GOBINDA FOODS AND BEVARAGES(PVT) LTD.-MP	M/S.M.BEKANANDA BHUYAN
44	40/2020 RSA/311/2012	RADHAMANI DEI-MP	M/S.A.K.NATH
45	40/2020 WA/30/2020	DHULIRAM SAHOO-MP	MOHENDRA KUMAR MOHAPATRO
46	45/2020 CRLREV/31/2020	SUDAM RAULO @ SUDAM RAULA-MP	SANJAY KU PRADHAN
47	45/2020 MACA/19/2020	INDUGU LAXMAN RAO-MP	PRADEEP KUMAR MISHRA
48	46/2020 MACA/970/2019	DIVISIONAL MANAGER, THE ORIENTAL INSURANCE CO. LTD.-MP	HEETA KUMAR MAHALI
49	47/2020 CMP/41/2020	MANU SINGH-MP	M/S.DIGAMBARA MISHRA
50	47/2020 MACA/20/2020	MANJIT SARAN-MP	AJIT KUMAR RAY
51	48/2020 CMP/42/2020	THE KHORDHA CENTRAL CO-OPERATIVE BANK LTD.-MP	M/S.BIKRAM PRATAP DAS
52	48/2020 MACA/20/2020	MANJIT SARAN-MP	AJIT KUMAR RAY
53	49/2020 MACA/11/2020	THE MANAGER(LEGAL),IFFCO-TOKIO G.I. CO. LTD-MP	ADAM ALI KHAN
54	50/2020 MACA/21/2020	LEGAL EXECUTIVE, IFFCO TOKIO G.I.CO. LTD.-MP	ADAM ALI KHAN
55	51/2020 MACA/22/2020	ORIENTAL INSURANCE CO. LTD.-MP	SUBRAT SATPATHY
56	52/2020 MACA/944/2019	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.-MP	M/S.N.MOHAPATRA
57	53/2020 MACA/905/2019	DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD.-MP	CH.SAHOO(1)

58	65/2020 CRLMC/3351/2019	RAJIB GOUDA-MP	DAYANANDA MOHAPATRA
59	66/2020 CRLMC/107/2020	SUMAN KISHORE SONA-MP	BALARAM NAYAK
60	67/2020 CRLMC/108/2020	KALI TRIPATHY@ JAYANTI TRIPATHY-MP	NIRADA KUMAR DASH
61	68/2020 CRLMC/109/2020	RABINDRA GHADEI-MP	ASHOK KUMAR SAHOO
62	69/2020 CRLMC/112/2020	BINOD BIHARI SETHY-MP	ANIRUDHA DAS
63	70/2020 CRLMC/115/2020	PURNA CHANDRA SAHOO-MP	AUROVINDA MOHANTY
64	71/2020 CRLMC/121/2020	MAHAVIR DASH@DAS-MP	M/S.H.N.MOHAPATRA
65	72/2020 CRLMC/3043/2017	SUJATA PATTNAIK-MP	M/S.PRASANTA KU.SAHOO
66	73/2020 CRLMC/122/2020	ASHOK KUMAR MOHAPATRA-MP	N.SAHANI
67	74/2020 CRLMC/124/2020	JAYADEEP KANAR-MP	GOPAL KRUSHNA MOHANTY
68	75/2020 CRLMC/125/2020	NILAKANTHA DAS-MP	SURAJ KUMAR NAIK
69	76/2020 CRLA/45/2020	MUNA SALTAR-MP	SUSANTA KUMAR PRADHAN
70	77/2020 CRLA/45/2020	MUNA SALTAR-MP	SUSANTA KUMAR PRADHAN
71	78/2020 CRLA/45/2020	MUNA SALTAR-MP	SUSANTA KUMAR PRADHAN
72	79/2020 CRLA/46/2020	KUSHA MAJHI-MP	HIMANSHU BHUSAN DASH
73	80/2020 CRLA/46/2020	KUSHA MAJHI-MP	HIMANSHU BHUSAN DASH
74	81/2020 CRLA/416/2017	BHIMA@PRANABALLABHA SAMANTARA-MP	M/S.ANIRUDHA DAS
75	82/2020 CRLA/47/2020	DEBA MAJHI-MP	HIMANSHU BHUSAN DASH
76	83/2020 CRLA/47/2020	DEBA MAJHI-MP	HIMANSHU BHUSAN DASH
77	84/2020 CRLA/537/2019	LAXMIDHAR BISWAL@PAPUNI-MP	M/S.SUSANTA KUMAR ROUT
78	85/2020 CRLA/966/2019	MURALIDHARA NAIK-MP	AMIT NATH
79	86/2020 CRLA/372/2012	BABULI DAS-MP	M/S.JAYANTA KU.MAJHI
80	87/2020 CRLA/104/2019	SANIA@SANATAN BEHERA-MP	SURYAKANTA DWIBEDI
81	87/2020 ABLAPL/9967/2018	SAUVAGINI MOHAPATRA-MP	PRASANT KISHORE RAY
82	463/2020 WP(C)/1188/2020	M/S.ODISHA GENERAL ELECTRIC-MP	M/S.PRABODH CH.NAYAK
83	464/2020 WP(C)/1189/2020	STATE TRANSPORT EMPLOYEES FEDERATION, ODISHA-MPS.	SADASIVA PATRA
84	465/2020 WP(C)/1190/2020	PRADEEP @ PRADIP KU.BACHHARA-MP	M/S.
85	466/2020 WP(C)/1202/2020	MALATI DAS-MP	M/S.ANTARYAMI SWAIN
86	467/2020 WP(C)/1205/2020	M/S.MAITHAN ISPAT LTD.-MP	M/S. ADITYA KUMAR MOHAPATRA
87	468/2020 WP(C)/1208/2020	BHARAT BHUSAN DHAL-MP	ARUN KUMAR PATRA
88	469/2020 WP(C)/10979/2019	SANTILATA ROUT-MP	M/S.ARJUNA CHARANA BEHERA
89	470/2020	KAMAL CHAKRABARTY-MP	M/S.M.R.PADHI

90	WP(C)/1214/2020 471/2020	EXECUTIVE ENGINEER (ELECTRICAL)-MP	SURESH CHANDRA DASH
91	WP(C)/1216/2020 472/2020	SANTOSH KU.JAYASINGH-MP	M/S.SHAKTI DATTA TRIPATHY
92	WP(C)/1217/2020 473/2020	MINATI KAR-MP	M/S S.D.MISHRA
93	WP(C)/28949/2019 474/2020	JYOTI UDYOG BUILDING-MP	M/S.SANTANU KU SARNANGI
94	WP(C)/13898/2003 476/2020	CHHAGANLAL JAIN-MP	BHARAT KUMAR MISHRA
95	WP(C)/1219/2020 477/2020	RAJDEEP JADAV-MP	M/S.SARAT KUMAR BEHERA
96	WP(C)/1220/2020 478/2020	M/S.BINU INDUSRTRIES-MP	BIPLAB MOHANTY
97	WP(C)/165/2020 479/2020	M/S.BINU INDUSRTRIES-MP	SOUMYA MISHRA
98	WP(C)/165/2020 480/2020	PUNIMANI SINGH-MP	BIPLAB MOHANTY
99	WP(C)/1221/2020 481/2020	SUSANTA KUMAR MALLA-MP	M/S.SARAT KUMAR BEHERA
100	WP(C)/1222/2020 482/2020	UPENDRA SIAL-MP	M/S.RAJENDRA KUMAR DASH
101	WP(C)/1223/2020 483/2020	LACHHAMAN JENA-MP	M/S.P.R.SINGH
102	WP(C)/1226/2020 484/2020	PRATAP CHANDRA PRADHAN-MP	M/S.M.PRATAP @ PRATAP KUMAR MOHAPATRA
103	WP(C)/1229/2020 485/2020	DR.NILIMA PRIYADARSHINY-MP	M/S.K.K.SWAIN
104	WP(C)/1686/2017 486/2020	DR.NILIMA PRIYADARSHINY-MP	M/S.K.K.SWAIN
105	WP(C)/1686/2017 487/2020	SK.MASUD-MP	BIRAJA PRASANNA SATAPATHY
106	WP(C)/1233/2020 488/2020	JUGAL KISHORE NAYAK-MP	DURGESH NARAYAN RATH
107	WP(C)/1238/2020 489/2020	BIKASH PRUSTI-MP	BIRAJA PRASANNA SATAPATHY
108	WP(C)/1240/2020 490/2020	DAKOJI RUPESH KUMAR-MP	M/S.NEELAKANTHA PANDA
109	WP(C)/1244/2020 491/2020	RANJEET JENA-MP	SOUMEN BANERJEE
110	WP(C)/1245/2020 492/2020	RANJEET JENA-MP	M/S.SOUMEN BANERJEE
111	WP(C)/1247/2020 493/2020	RANJEET JENA-MP	M/S.SOUMEN BANERJEE
112	WP(C)/1251/2020 494/2020	SUSANTA KUMAR PATRA-MP	
113	WP(C)/17555/2019 495/2020	RANJEET JENA-MP	M/S.SOUMEN BANERJEE
114	WP(C)/1253/2020 496/2020	DHULESWAR MAHARANA-MP	M/S.NIRMAL RANJAN ROUSTRAY
115	WP(C)/5854/2018 497/2020	SURENDRA KUMAR PATTNAYAK-MP	M/S.MANAS CHAND
116	WP(C)/13693/2019 498/2020	SURENDRA KUMAR PATTNAYAK-MP	M/S.MANAS CHAND
117	WP(C)/13695/2019 499/2020	RANJEET JENA-MP	M/S.SOUMEN BANERJEE
118	WP(C)/1254/2020 500/2020	RANJEET JENA-MP	M/S.SOUMEN BANERJEE
119	WP(C)/1255/2020 501/2020	PADMABATI NAYAK-MP	M/S.DIGAMBAR SETHI
120	WP(C)/1256/2020 502/2020	DR.LAXMIDHAR JENA-MP	M/S.SASWAT DAS
	WP(C)/9805/2019		

121	504/2020 WP(C)/1264/2020	MD.GULAM SATTAR-MP	M/S.MAHESWAR MOHANTY
122	505/2020 WP(C)/1266/2020	RAJASHREE MISHRA-MP	M/S.BIKASH JENA
123	506/2020 WP(C)/23033/2019	PRATAP KUMAR SAHOO-MP	M/S.SATRUGHNA DASH ( A)
124	507/2020 WP(C)/1272/2020	MAHILA BIKASH SELF HELP GROUP, SASANPALI-MP	M/S. NIRANJAN HOTA
125	508/2020 WP(C)/29324/2019	PRAVA RANJAN MISHRA-MP	M/S.CHINMAYA KUMAR NAYAK
126	509/2020 WP(C)/29340/2019	DHARANIDHAR BALABANTARAY-MP	M/S.P.K.RATH
127	510/2020 WP(C)/1280/2020	SABITA MOHAPATRA-MP	M/S.SUDHANSHU SEKHAR PRATAP
128	511/2020 WP(C)/1281/2020	MAYADHAR BEHERA-MP	M/S.ASHOK KU.PANIGRAHI
129	512/2020 WP(C)/6898/2019	MATHURA NATH HOTA-MP	M/S.NIRANJAN PANDA 1
130	513/2020 WP(C)/1283/2020	BASANTA KUMAR SAHOO-MP	M/S.M/S. BIBHUTI BHUSAN MISHRA
131	514/2020 WP(C)/1285/2020	AJIT KUMAR MOHANTY-MP	PRASANTA KUMAR SATAPATHY
132	515/2020 WP(C)/4699/2018	M/S GLOBAL ASSOCIATES-MP	M/S.JNANESH MOHANTY
133	516/2020 WP(C)/8980/2017	GOURAHARI MOHANTA-MP	M/S.DR.SUJATA DASH
134	519/2020 WP(C)/1306/2020	PADMA CHARAN SAHU-MP	M/S.MANOJ KUMAR MOHANTY
135	520/2020 WP(C)/1307/2020	SIKHARA CHANDRA JENA-MP	M/S.MANOJ KUMAR MOHANTY
136	521/2020 WP(C)/29510/2019	PRADIP KUMAR NANDA-MP	M/S.MANOJ KUMAR PATI
137	523/2020 WP(C)/13585/2016	BHAIRAB KU SAHU@SAHOO-MP	M/S.AJODHYA RANJAN DASH
138	524/2020 WP(C)/13583/2016	BHAIRAB KU SAHU@SAHOO-MP	M/S.AJODHYA RANJAN DASH
139	525/2020 WP(C)/14000/2018	DEBENDRANATH MALLICK-MP	M/S.SATYABRATA MOHANTY
140	526/2020 WP(C)/1330/2020	RAMJAN KHAN-MP	SUMITRA MOHANTY
141	527/2020 WP(C)/1330/2020	RAMJAN KHAN-MP	SUMITRA MOHANTY
142	528/2020 WP(C)/15414/2012	ANANDA CH.DAS-MP	M/S.L.K.MOHANTY
143	529/2020 WP(C)/1335/2020	BRAJESH KUMAR PANDA-MP	M/S.B.K.NAYAK
144	530/2020 WP(C)/1340/2020	NILADRI KISHAN-MP	M/S.S.C.MEKAP
145	531/2020 WP(C)/1341/2020	DEKHAN SIPKA-MP	M/S.SURYAKANTA DASH
146	532/2020 WP(C)/1346/2020	SUSHANTA KUMAR JENA-MP	M/S.SAROJ KUMAR JEE
147	534/2020 WP(C)/2426/2018	SUSHIL KU.NANDA-MP	M/S.GYANALOKA MOHANTY
148	535/2020 WP(C)/5491/2018	MANJULATA DORA-MP	M/S.GYANALOKA MOHANTY
149	536/2020 WP(C)/8582/2018	PUSPAMITA PRAHARAJ-MP	M/S.PRAFULLA KUAMAR RATH
150	537/2020 WP(C)/15925/2019	UNION OF INDIA-MP	MR.A.K.BOSE, ASGI,OHC
151	538/2020 WP(C)/1358/2020	SANTOSH KU.SAMANTARAY-MP	M/S. BIBHUDHANANDA MUDULI
152	539/2020	SANDHYARANI SWAIN-MP	BIBHUTI BHUSAN SWAIN



153	WP(C)/1361/2020 540/2020	BIKASH KUMAR MISHRA-MP	BIBHUTI BHUSAN SWAIN
154	WP(C)/1362/2020 541/2020	IFTEKHAR UDDIN AHMED-MP	BIBHUTI BHUSAN SWAIN
155	WP(C)/1364/2020 542/2020	SITA SIALA-MP	M/S.AMIT PRASAD BOSE
156	WP(C)/1366/2020 543/2020	RAMESH SING-MP	M/S.S.K.OJHA
157	WP(C)/1367/2020 544/2020	MANOJ KUMAR RAM-MP	M/S.S.K.OJHA
158	WP(C)/1369/2020 545/2020	DILLIP KUMAR RAM-MP	M/S.S.K.OJHA
159	WP(C)/1370/2020 546/2020	BIHARILAL BARIK-MP	M/S.PRAFULLA KUMAR RATH
160	WP(C)/1371/2020 547/2020	DIPEN KUMAR MALLICK-MP	M/S.S.K.OJHA
161	WP(C)/1372/2020 548/2020	SURYA CHANDRA MARANDI-MP	M/S.S.K.OJHA
162	WP(C)/1374/2020 549/2020	KISHORE KUMAR DAS-MP	M/S.S.K.OJHA
163	WP(C)/1375/2020 550/2020	RANJIB KUMAR RAM-MP	M/S.S.K.OJHA
164	WP(C)/1376/2020 551/2020	DR.ALEKHA KUMAR SUTAR-MP	M/S.BIMBISAR DASH
165	WP(C)/15241/2018 552/2020	ODISHA GRAMYA BANK,BBSR-MP	M/S.AUROVINDA MOHANTY
166	WP(C)/11908/2019 553/2020	SK.NASIM-MP	M/S.PRAFULLA KUMAR MOHAPATRA
167	WP(C)/14655/2019 555/2020	SHIBANI PRASAD PATNAIK-MP	M/S.S.K.SAMAL
168	WP(C)/1377/2020 556/2020	BENUDHARA BEHERA-MP	M/S.K.MOHANTY
169	WP(C)/19875/2019 557/2020	SRI KRUSHNA CHANDRA SWAMY-MP	M/S.SATYABADI MANTRY
170	WP(C)/7972/2019 558/2020	SOUMYA RANJAN NAYAK-MP	M/S.BIGYAN KUMAR SHARMA
171	WP(C)/1379/2020 559/2020	RAM MURAT UPADHYAY-MP	M/S.S.N.SHARMA
172	WP(C)/1380/2020 1/2020	MADHUSUDAN SAHA-MP	
173	RFA/330/2007 5/2020	SK.KALIM-MP	
174	CRLMP/770/2019 28/2020	MANOJ MAJHI-MP	
175	BLAPL/6341/2019 29/2020	STATE OF ORISSA-MP	
176	FAO/314/2018 36/2020	GOPALJEW MAHAPRABHU BIJE-MP	
177	WA/483/2019 46/2020	HRUSIKESH SAHU-MP	
178	CMP/1342/2019 46/2020	PRAVASH CHANDRA MISHRA-MP	MOHENDRA KUMAR MOHAPATRO
179	CRLREV/718/2018 76/2020	M/S.RKD CONSTRUCTION PVT.LTD-MP	
180	CRLMC/2541/2019 77/2020	M/S.RKD CONSTRUCTION PVT.LTD-MP	
181	CRLMC/2542/2019 86/2020	BIRENDRA MAHANANDIA-MP	
182	ABLAPL/15867/2019 88/2020	GHUNU @ ASHISH BAGARTY-MP	
183	ABLAPL/17242/2019 89/2020	GOBINDA PATRA-MP	
	ABLAPL/9801/2019		

184	90/2020 ABLAPL/3169/2018	SIBA KULDEEP-MP	
185	91/2020 ABLAPL/13962/2019	NARASINGH HARIJAN-MP	
186	92/2020 ABLAPL/9466/2019	BALARAM PAIKARAY-MP	
187	93/2020 ABLAPL/9806/2019	RANJU OJHA@RANJULATA OJHA-MP	
188	94/2020 ABLAPL/18587/2019	SATRUGHANA JENA-MP	
189	95/2020 ABLAPL/18588/2019	DILIP KUMAR JENA-MP	
190	96/2020 ABLAPL/11717/2019	GOUTAM SAHOO-MP	
191	97/2020 ABLAPL/10868/2019	GILU @ CHANDRABHANU BAG-MP	
192	98/2020 ABLAPL/10943/2019	JITU@LANDA PARIDA-MP	
193	99/2020 ABLAPL/13592/2019	SATYANARAYAN MAHAKUD-MP	
194	100/2020 ABLAPL/10587/2019	ADITYA NARAYAN JENA-MP	A.N.SAMANTARAY
195	101/2020 ABLAPL/2298/2019	NITYANANDA DAS-MP	PRASANT KUMAR BARIK
196	475/2020 WP(C)/25053/2019	ARATI PATEL-MP	
197	503/2020 WP(C)/9149/2019	SARANGA JENA-MP	
198	517/2020 WP(C)/14849/2014	MUKUNDA BARIK-MP	
199	518/2020 WP(C)/1974/2009	SURA SUNDAR PALEI-MP	MAHESWATA SAHU
200	522/2020 WP(C)/28182/2019	TRINATH SAHOO-MP	
201	533/2020 WP(C)/17485/2019	JAGANNATH SAHOO-MP	
202	554/2020 WP(C)/10553/2019	NARAYAN PANDA-MP	M/S.MANOJ KUMAR PANDA